

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A./62/4246/2020**

This the 18<sup>th</sup> day of October, 2021



**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ghulam Jeelani Gaani

...Applicant.

Advocate: None

**Versus**

Union of India & Others.

.....Respondents

Advocate:- Mr.S.N.Ratanpuri

**O R D E R [O R A L]**

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2019, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)  
MEMBER (A)**

/kdr/